

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 990 of 2020

IN THE MATTER OF:

Shree Pathology Laboratory **....Appellant**

Vs

Bigdream Ventures Pvt. Ltd. **....Respondent**

Present:

For Appellant: Mr. Chaitanya Chavan, Advocate and Mr. Tarun Arora, CA.

For Respondent: None.

ORDER
(Through Virtual Mode)

16.02.2021: Hard copy of the affidavit of service has been filed by the Appellant. The same is taken on record. It is proved that service has been effected on the Respondent through email. However, there is no appearance on behalf of the Respondent today. Appearance of Respondent is awaited.

Post the Appeal 'for admission (after notice)' on 2nd March, 2021.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

Ash/GC